

Annexure-7

Name of the corporate debtor: Savera Digital India Private Limited; Date of commencement of CIRP: 10.01.2024; List of creditors as on: 03/05/2024

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner Commercial Tax	West Bengal	25/01/2024	₹ 96,52,007.14	₹ 96,52,007.14	Statutory Dues	NA	Nil	Nil	Nil	0.00	0.00	
2	Employees' State Insurance Corporation	Central Government	30/01/2024	₹ 78,592.00	₹ 78,592.00	Statutory Dues	NA	Nil	Nil	Nil	0.00	0.00	
3	Department of Trade & Taxes, GNCTD	New Delhi Government	23/02/2024	₹ 15,32,544.00	₹ 12,88,652.00	Statutory Dues	NA	Nil	Nil	Nil	0.00	2,43,892.00	Penalty and interest claimed was for period post CIRP order and no interest calculation sheet was provided by the claimant
4	State Tax Officer, Mumbai VAT	Maharashtra	24/04/2024	₹ 83,42,349.00		Statutory Dues	NA	Nil	Nil	Nil	83,42,349.00	0.00	

(Amount in ₹)

